NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 36

C.P. (IB)/852(MB)2022

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **23.08.2023**

NAME OF THE PARTIES: **BRICS COMMODITIES PRIVATE LIMITED**

Section 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

Mr. Omkar Deosthale, Ld. Counsel for the Petitioner is present. Heard. Reserved for Orders.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare